

FORM-B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF STAKEHOLDERS OF
M/s. SAPTARISHI HOTELS PRIVATE LIMITED**

Sl. No.	Particulars	Details
1.	Name of corporate debtor	M/s. Saptarishi Hotels Private Limited
2.	Date of incorporation of corporate debtor	07-10-2010
3.	Authority under which corporate debtor is incorporated / registered.	Register of Companies - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor.	U55204TG2010PTC070754
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No.91, NITHM Premises, Telecomnagar, Gachhibowli, Hyderabad, Telangana-500032 India
6.	Date of closure of Insolvency Resolution Process	18-10-2022
7.	Liquidation commencement date of corporate debtor	19-10-2022 (Order made available on 22-10-2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Madhusudhan Rao Gonugunta and IBBI Regd No. IBBI/IPA-001/IP-P00181/2017-18/10360
9.	Address and e-mail of the liquidator, as registered with the Board	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana-500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana-500038 Email id: shplip2022@gmail.com
11.	Last date for submission of claims	24-11-2022

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **SAPTARISHI HOTELS PRIVATE LIMITED** on 19-10-2022 (Order made available on 22-10-2022).

The stakeholders of **SAPTARISHI HOTELS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 24-11-2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Name and signature of liquidator

Madhusudhan Rao Gonugunta

Date : 26-10-2022

IBBI Regd No. IBBI/IPA-001/IP-P00181/2017-18/10360

Place : Hyderabad

Ph: 9177715558, 8074633502



FORM-B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF STAKEHOLDERS OF

M/s. SAPTARISHI HOTELS PRIVATE LIMITED

Sl. No	Particulars	Details
1.	Name of corporate debtor	M/s. Saptarishi Hotels Private Limited
2.	Date of incorporation of corporate debtor	07-10-2010
3.	Authority under which corporate debtor is incorporated / registered.	Register of Companies - Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor.	U55204TG2010PTC070754
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey No.91, NITHM Premises, Telecomnagar, Gachhibowli, Hyderabad, Telangana-500032 India
6.	Date of closure of Insolvency Resolution Process	18-10-2022
7.	Liquidation commencement date of corporate debtor	19-10-2022 (Order made available on 22-10-2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Madhusudhan Rao Gonugunta and IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360
9.	Address and e-mail of the liquidator, as registered with the Board	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana-500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar, Hyderabad, Telangana-500038 Email id: shplip2022@gmail.com
11.	Last date for submission of claims	24-11-2022

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **SAPTARISHI HOTELS PRIVATE LIMITED** on 19-10-2022 (Order made available on 22-10-2022).

The stakeholders of **SAPTARISHI HOTELS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **24-11-2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Sd/-

Name and signature of liquidator

Madhusudhan Rao Gonugunta

IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360

Ph: 9177715558, 8074633502

Date : 26-10-2022

Place : Hyderabad

All Editions

సారాంశం

బహిరంగ ప్రకటన

(జనసాప్లస్ & బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (లిక్విడేషన్ ట్రాస్ట్)

రెగ్యులేషన్స్ 2016లో రెగ్యులేషన్ 12 క్రింద)

మెసర్స్ సప్తరిషి హోటల్స్ ప్రైవేట్ లిమిటెడ్ యొక్క స్టేక్ హోల్డర్స్ కు గమనిక

సంబంధిత వివరాలు

1.	కార్పొరేట్ డెటార్ పేరు	మెసర్స్ సప్తరిషి హోటల్స్ ప్రైవేట్ లిమిటెడ్
2.	కార్పొరేట్ డెటార్ సమాధు తేదీ	07-10-2010
3.	కార్పొరేట్ డెటార్ క్రింద ఇన్కార్పొరేషన్/ నమోదిత అధికారి	రిజిస్టర్ ఆఫ్ కంపెనీస్ - హైదరాబాద్
4.	కార్పొరేట్ డెటార్ యొక్క కార్పొరేట్ ఐడెంటిటీ నెంబరు/లిమిటెడ్ లయలిటీ ఐడెంటిఫికేషన్ నెంబరు	U55204TG2010PTC070754
5.	కార్పొరేట్ డెటార్ యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయము (ఏదైనా ఉంటే) యొక్క చిరునామా	సర్వే నెం. 91, NITHM ప్రీమిస్, టెలికాం నగర్ గచ్చిబౌలి, హైదరాబాద్, తెలంగాణ-500032, ఇండియా
6.	దివాల తీర్మాన ప్రక్రియ ముగింపు తేదీ.	18-10-2022
7.	కార్పొరేట్ డెటార్ యొక్క లిక్విడేషన్ ప్రారంభ తేదీ.	19-10-2022 (ఆర్డర్ అందుబాటులో ఉన్న తేదీ. 22-10-2022)
8.	లిక్విడేటర్ గా వ్యవహరిస్తున్న దివాల నిపుణుని పేరు మరియు నమోదిత నెం.	మధుసూధన్ రావు గోనుగుంట మరియు IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360
9.	బోర్డు వద్ద నమోదైన లిక్విడేటర్ యొక్క చిరునామా మరియు ఇ-మెయిల్	7-1-285, ఫ్లాట్ నెం. 103, శ్రీ సాయి స్వప్న సంపద అపార్ట్ మెంట్స్, బల్కంపేట్, సంతోష్ రెడ్డి నగర్, హైదరాబాద్, తెలంగాణ-500038 ఇ-మెయిల్ : madhucs1@gmail.com
10.	లిక్విడేటర్ తో ఉత్తర ప్రత్యుత్తరములు జరుపుటకు చిరునామా మరియు ఇ-మెయిల్	7-1-285, ఫ్లాట్ నెం. 103, శ్రీ సాయి స్వప్న సంపద అపార్ట్ మెంట్స్, బల్కంపేట్, సంతోష్ రెడ్డి నగర్, హైదరాబాద్, తెలంగాణ-500038 ఇ-మెయిల్ : shplip2022@gmail.com
11.	క్లెయిమ్స్ దాఖలు కొరకు ఆఖరి తేదీ.	24-11-2022

ఈ ప్రకటన ద్వారా తెలియజేయునది ఏమనగా మెసర్స్ సప్తరిషి హోటల్స్ ప్రైవేట్ లిమిటెడ్ యొక్క లిక్విడేషన్ ప్రక్రియ ప్రారంభించుటకు తేదీ. 19-10-2022న నేషనల్ కంపెనీ లా ట్రిబ్యూనల్, హైదరాబాద్ వారు ఉత్తర్వులు జారీచేసినారు. (ఆర్డర్ అందుబాటులో ఉన్న తేదీ. 22-10-2022) ఐటమ్ నెం. 10, పైన తెలిపిన చిరునామా వద్ద లిక్విడేటర్ కు తేదీ. 24-11-2022న లేదా ఆలోచించుటకు సహా తమ క్లెయిమ్స్ దాఖలు చేయవలసినదిగా మెసర్స్ సప్తరిషి హోటల్స్ ప్రైవేట్ లిమిటెడ్ యొక్క స్టేక్ హోల్డర్స్ కు కోరడమైనది.

పైనాన్నియల్ క్లెయిమ్స్ వారి క్లెయిమ్స్ ముందు ఎలక్ట్రానిక్ విధానం ద్వారా మాత్రమే రుజువులతో దాఖలు చేయవలెను. ఇతర క్లెయిమ్స్ అందరూ స్వయంగా లేదా తపాలా ద్వారా లేదా ఎలక్ట్రానిక్ విధానంలో రుజువులతో క్లెయిమ్స్ దాఖలు చేయవచ్చును.

తప్పుడు సమాచారం లేదా అసంబద్ధ సాక్ష్యములు దాఖలు చేసినచో జరిమానాలు విధించబడును.

సం/-

లిక్విడేటర్ పేరు మరియు సంతకం

మధుసూధన్ రావు గోనుగుంట

తేదీ : 26-10-2022

ప్రదేశం : హైదరాబాద్

IBBI Regd No. IBBI/PA-001/IP-P00181/2017-18/10360

ఫోన్ : 9177715558, 8074633502

Telangana State

